

# ORISSA HIGH COURT

FILING REPORT AS ON :26/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-MACA/30036/2025	CHOLAMANDALAM M.S. GENERAL INSURANCE CO. LTD. @ BISHROY VS CHHEDA@RAIMATI SUNA	VS	// 0 //	
2	D-WA/30033/2025	STATE OF ODISHA VS BUDDHADEV BISHI	PRAVAT KUMAR PANDA, A.S.C VS	// 0 //	LOD20240000200C202500349
3	D-WA/30034/2025	STATE OF ODISHA VS JYOTIRMAYEE NAYAK	BIMBISAR DASH,A.G.A VS	// 0 //	LOD20240000194C202500344
4	D-WA/30035/2025	STATE OF ODISHA VS RUKMINI BARIHA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //	LOD20240000172C202500324
5	D-WP(C)/30037/2025	MADHAB GOCHHI @ MADHAB CHANDRA GOCHHI VS RANJIT NAYAK	APARESH BHOI VS	// 0 //	

# ORISSA HIGH COURT

MISC CASES FILED on :26/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FAO/1033/2019 FAO/1033/2019	M.C. OF PANCHAYAT HIGH SCHOOL, JAGALPAT MP		677/2025
2	D-BLAPL/22011/2025 BLAPL/7816/2025	K.SIBAPRASAD ACHARY MP	SUKANTA KUMAR NAYAK (2)	801/2025
3	D-BLAPL/18245/2025 BLAPL/6318/2025	DHIMAN CHAKMA MP		802/2025
4	D-RSA/294/2005 RSA/294/2005	AINTHU PANDA MP	SUKANTA KUMAR NAYAK	1043/2025
5	D-RSA/294/2005 RSA/294/2005	AINTHU PANDA MP	M/S.S.K.NAYAK	1044/2025
6	D-RSA/294/2005 RSA/294/2005	AINTHU PANDA MP	M/S.S.K.NAYAK	1045/2025
7	D-RSA/295/2005 RSA/295/2005	AINTHU PANDA MP	SUKANTA KUMAR NAYAK	1046/2025
8	D-RSA/295/2005 RSA/295/2005	AINTHU PANDA MP	M/S.S.K.NAYAK	1047/2025
9	D-RSA/295/2005 RSA/295/2005	AINTHU PANDA MP	M/S.S.K.NAYAK	1048/2025
10	D-MACA/29506/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., BBSR MP	MANI RANJAN MOHANTY	1927/2025
11	D-MACA/29506/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., BBSR MP	MANI RANJAN MOHANTY	1928/2025
12	D-MACA/29512/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., BBSR MP	MANI RANJAN MOHANTY	1929/2025
13	D-MACA/29512/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., BBSR MP	MANI RANJAN MOHANTY	1930/2025
14	D-MACA/30036/2025 MACA/ /	CHOLAMANDALAM M.S. GENERAL INSURANCE CO.LTD., BBSR MP	MANI RANJAN MOHANTY	1931/2025
15	D-CRLMC/22218/2025 CRLMC/2840/2025	ALAYA SAMANTRAY MP	MANOJ PANIGRAHI	2005/2025
16	D-CRLMC/20796/2025 CRLMC/2675/2025	AKSHAYA KUMAR PARIDA MP	SUKANTA KUMAR NAYAK	2006/2025
17	D-WA/30033/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA, A.S.C	3332/2025
18	D-WA/30033/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA, A.S.C	3333/2025
19	D-WA/30034/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3334/2025
20	D-WA/30034/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3335/2025
21	D-WA/30035/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3336/2025
22	D-WA/30035/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3337/2025
23	D-WA/22381/2024 WA/1344/2024	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	3338/2025
24	D-WP(C)/30028/2025 WP(C)/ /	DIRECTOR, LAND RECORD AND SURVEYS, BBSR MP	BIMBISAR DASH,A.G.A	12550/2025
25	D-WP(C)/54067/2024 WP(C)/795/2025	SOUMYA RANJAN PANDA MP	SOUMYA MISHRA	12551/2025
26	D-WP(C)/18920/2025	MADHUSMITA SWAIN	SHASHI BHUSAN JENA	

	WP(C)/12897/2025	MP		12552/2025
27	D-WP(C)/23579/2025	M/S KNIT NET INDUSTRIES PVT LTD., KHUSRO	DANSHU KUMAR DEY	
	WP(C)/17338/2025	MP		12553/2025
28	D-WP(C)/45014/2024	NIRANJAN BARIK	SUKANTA KUMAR NAYAK (2)	
	WP(C)/27630/2024	MP		12554/2025
29	D-WP(C)/30037/2025	MADHAB GOCHHI @ MADHAB CHANDRA	FORBES BHOI	
	WP(C)/ /	MP		12555/2025